

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF KALRA OVERSEAS & PRECISION ENGINEERING LIMITED**

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	Kalra Overseas & Precision Engineering Limited
2.	Date of incorporation of corporate debtor	18-12-1998
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN: U28112PN1998PLC013147
5.	Address of the registered office and principal office (if any) of corporate debtor	Office No.411/412, City Point, Street No. 17, Boat Club Road, Pune, Maharashtra 411001 India.
6.	Insolvency commencement date in respect of corporate debtor	10-10-2022 (order received on 11-10-2022)
7.	Estimated date of closure of insolvency resolution process	08-04-2023 (180 days from the date of commencement of CIRP. i.e., 10-10-2022)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Gajesh Labhchand Jain IBBI Regn No.: IBBI/IPA-001/IP-P-01697/2019-2020/12588
9.	Address and e-mail of the interim resolution professional, as registered with the Board	501, Clifton Society, Shastri Nagar, Raviraj Oberoi Marg, Andheri West, Mumbai -400053 <b>Email: <a href="mailto:gajeshjain@gmail.com">gajeshjain@gmail.com</a></b>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	C-602, Remi Biz Court, Off Veera Desai Road, Azad Nagar, Andheri west, Mumbai -400053. Email: <a href="mailto:cirp.kalraoverseas@gmail.com">cirp.kalraoverseas@gmail.com</a>
11.	Last date for submission of claims	24-10-2022 (14 days from the appointment of Interim Resolution Professional i.e., from 10-10-2022)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: The relevant form for the submission of the claims can be downloaded from: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> Physical Address: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Kalra Overseas & Precision Engineering Limited on 10-10-2022.

*G. Jain*



The creditors of Kalra Overseas & Precision Engineering Limited, are hereby called upon to submit their claims with proof on or before 24-10-2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class NIL in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



*Gajesh Jain*

Date: 12-10-2022  
Place: Mumbai

Gajesh Labhchand Jain  
Interim Resolution Professional  
IBBI Regn No.: IBBI/PA-001/IP-P-01697/2019 -2020/12588

# Meet Alia Bhatt, the 'humanpreneur'

Actor says she invests in stories and people who will tell them

**SHUBHRA TANDON**  
New Delhi, October 12

**ALIA BHATT ISN'T** just picking up meaty roles on-screen; she has extended that skill and passion to her business-woman avatar as well. The actor, who has been an investor in different stage startups and businesses for almost five years now, says her strategy is simple: She needs a buy-in to the stories and people who are going to tell them. The numbers would follow.

"I invest in people, I am a storyteller, I feel if your story is good and told the right way the consumer, or the audience will buy. I invest in a story, and if the story is right the numbers will follow."

Bhatt who admits that she is not a "business student" and "not an expert in finance", launched her own fashion label called Ed-a-Mamma for kids age 14 to 14 years at the peak of the pandemic in October 2020.

She says she learns the rules of the business game by "observing people". In terms of revenue, the sustainable kids wear brand, as it projects itself, has registered a 300% top-line growth in FY22 over FY21.

The range of kids wear has grown from 160 options at the time of launch to 1,800 options in the year 2022, seeing a multi-fold increase.

Ed-a-Mamma touched ₹1-crore top line in the first month of its launch despite being exclusively available only on FirstCry.

Starting off as a purely online brand, it has clocked some good sales numbers on other platforms as well. The sales of Ed-a-Mamma have increased 10x over the past three months on a platform like Ajo.

The brand is also going offline now, and will be available across 40 Lifestyle and Shoppers Stop outlets by the end of next month.

The company is now launching Ed-a-Mamma maternity wear on October 14. The country's maternity wear market is pegged at ₹2,000 crore.



Apart from Ed-a-Mamma, which is her own venture, Bhatt is currently invested in a start-up called phool.co, which is into recycling floral waste that goes into waterbodies, the beauty-tech platform Nykaa and a personal styling platform called Style Cracker.

Defining her investment philosophy, Bhatt says that while understanding the health of the business is required, she "needs to understand the company philosophy and ensure it aligns with my vision".

And no short-term way of looking into things: "When I invest in a business, I am not looking for quick short term results," she said.

Bhatt, who has done financial investments and not restricted herself into putting only sweat equity said, that while there is a return expectation like any business, she understands that there will be "risks" at whatever stage the investment is made.

"Any business, whether it is a film-making business, or investing in a brand or a start-up, or a tech idea, there is a risk involved. I even when you come in as an early stage investor, and genuinely investing in an idea, there is a risk. When you come as a late stage investor in a company where everything is put together, numbers are in place and business is doing really well, there is risk there as well, because you never know. That's just the nature of a business or market which is unpredictable," Bhatt said.

It is the same belief that seems to be guiding her current investment strategies as well, when start-ups are talking about funding winter and valuations are moving south.

"One of the things I believe is that whether it is your investments, or your belief, or your system, or your brand, or your company, it needs to stand the test of time," Bhatt said.

The actor also highlighted that the lips being seen across industries and businesses is "just levelling down post pandemic and lockdown", and it will take sometime for the system to recover from this.

Bhatt said that while she is not worried as an investor at present, her way of dealing with the slowdown in the start-up space, if it so starts concerning her, would be to stop investing.

## GOVT PUSH TO DEFAULT-WARY BANKS

# Education loan: Guarantee cap may be hiked to ₹10L

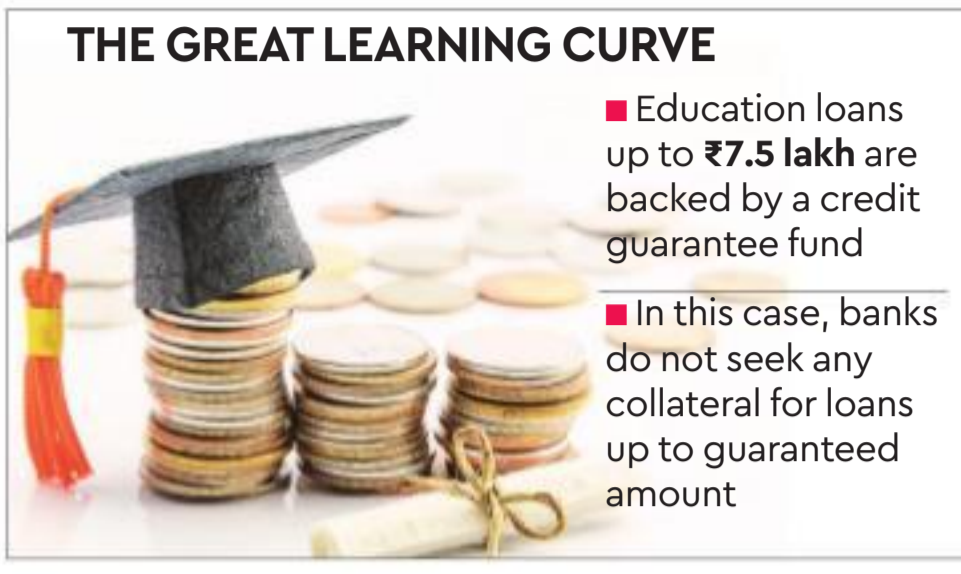
**Complaints of delays in sanction and rejection of loan applications**

**MIHIR MISHRA**  
New Delhi, October 12

**THE CENTRE IS** likely to increase the guarantee limit for education loans from ₹7.5 lakh to ₹10 lakh — a move that comes in the backdrop of a Government-led push for public sector banks (PSBs) to increase disbursements amid complaints of delays in sanction and rejection of loan applications.

Currently, education loans up to ₹7.5 lakh are backed by a credit guarantee fund, which means that banks do not seek any collateral for loans up to the guaranteed amount.

The *Indian Express* has learnt that the department of financial services in the finance ministry has initiated consultations with the ministry of education on hiking the guarantee limit by 33%. Such a move would bring the limit on par with the overall cover in some regions, such as



**THE GREAT LEARNING CURVE**

- Education loans up to ₹7.5 lakh are backed by a credit guarantee fund
- In this case, banks do not seek any collateral for loans up to guaranteed amount

Delhi and West Bengal, where state government schemes offer additional cover to increase the total guarantee to ₹10 lakh.

The *Indian Express* had reported on September 1 that with PSBs wary of disbursing low-value education loans citing an increase in defaults, the government had asked them to ramp up disbursement, pointing to multiple complaints of

a borrower of collateral-free loans — currently up to ₹7.5 lakh — has to pay a nominal fee for insurance of the loan. This fee could be increased marginally to fund an increase in the loan limit, sources indicated.

The finance ministry spokesperson and DFS secretary Sanjay Malhotra did not respond to emails and a message sent by *The Indian Express* seeking comment on the proposed move.

The *Indian Express* had earlier reported that banks had slowed lending on education loans leading to complaints from multiple quarters, including "VVIP references". This had led to the DFS calling a meeting of all the 12 government-owned banks on August 25 to discuss education loan disbursement targets.

**EAST COAST RAILWAY**  
e-Tender Notice No. ETCECONIBBS2022104, Dated: 30.09.2022

**Name of Work: REQUEST FOR PROPOSAL (RFP) FOR APPOINTMENT OF AUTHORITY ENGINEER FOR PROVIDING PROJECT MANAGEMENT SERVICES FOR MAJOR UPGRADEATION OF CUTTACK RAILWAY STATION OF KHURDA ROAD DIVISION OF EAST COAST RAILWAY.**

Approx Cost of the work: ₹397.64 lakhs, EMD: ₹3,47,000/-, Completion Period of the work: 24 (Twenty Four) Months.

**Tender Closing Date & Time: 31.10.2022, 12:00 hrs.**

No manual offers sent by Post/Courier/Fax or in person shall be accepted against such e-Tenders even if these are submitted on firm's letter head and received in time. All such manual offers shall be rejected summarily without any consideration.

Complete information including e-tender documents of the above e-Tenders is available in website <http://www.ireps.gov.in>

**Note:** The prospective tenderers are advised to visit the website fifteen days before the date of closing of tender to note any Change/Corrigenda issued for this tender. The changes/Corrigenda issued for the tender. The tenderers/bidders must have Class-III Digital Signature Certificate and must be registered or IREPS portal. Only registered tenderer/bidder can participate on e-tendering.

The tenderers/bidders should read all instructions to the tenderers carefully and ensure compliance of all instructions.

**Chief Administrative Officer (Con)/ Bhubaneswar**

**Form No. INC-26**  
(Pursuant to Rule 30 of the Companies (Incorporation) Rules, 2014)

Advertisement to be published in the newspaper for change of registered office of the Company from one state to another

**BEFORE THE CENTRAL GOVERNMENT (REGIONAL DIRECTOR, WESTERN REGION)** in the matter of the Companies Act, 2013, Section 13(4) of the Companies Act, 2013 and Rule 30(5) (A) of the Companies (Incorporation) Rules, 2014

AND

In the matter of **YLM TUBE SOLUTIONS AND SERVICE PRIVATE LIMITED** having its registered office at "604, Jogan Complex, Manipada Road, Off. CST Road, Santacruz (East) Mumbai Mumbai City MH 400098" ..... **APPLICANT COMPANY**

Notice is hereby given to the General Public that the Company proposes to make application to the Central Government, power delegated to Regional Director under Section 13 of the Companies Act, 2013 seeking confirmation of alteration of the Memorandum of Association of the Company in terms of the Special Resolution passed at the Extra Ordinary General Meeting held on 1st April 2022 to enable the Company to change its Registered Office from "State of Maharashtra" to the "State of Haryana".

Any person whose interest is likely to be affected by the proposed change of the Registered Office of the Company may deliver either on the MCA-21 portal ([www.mca.gov.in](http://www.mca.gov.in)) by filing investor complaint form or cause to be delivered or sent by registered post of his/her objections supported by an affidavit stating the nature of his/her interest and grounds of opposition to the Regional Director, Western Region at the address - **Everest 5th Floor, 100 Marine Drive, Mumbai - 400002** within fourteen days from the date of publication of this notice with a copy to the Applicant Company at its Registered Office at the address mentioned below:

**"604, Jogan Complex, Manipada Road, Off. CST Road, Santacruz (East) Mumbai Mumbai City MH 400098"**

For and on behalf of  
**YLM TUBE SOLUTIONS AND SERVICE PRIVATE LIMITED**  
Sd/-  
**Atma Prakash**  
DIRECTOR  
DIN - 05290489

**DATE: 13.10.2022**  
**PLACE: Mumbai**

**fincare** Registered Office: 301-306, 3rd Floor, ABHIJEET -V, Opp. Mayap's Bungalow, Law Garden Road, Mithalkhi, Ahmedabad - 380006, Gujarat. [www.fincarebank.com](http://www.fincarebank.com)

**LOAN AGAINST GOLD - AUCTION NOTICE ON 'AS IS WHERE IS' BASIS**

The below mentioned borrower/s have been issued notices to pay their outstanding amounts towards the loan against gold facilities availed from Fincare Small Finance Bank Ltd ("Bank"). Since the borrower/s has/have failed to repay his/their dues, we are constrained to conduct an auction of pledged gold items/articles as per below schedule.

Loan Account no	Name of the borrower	Auction Venue	Auction Date
2169900074735	SALREM SHAP TELI	FINCARE SMALL FINANCE BANK LTD: GROUND FLOOR, GS NO.18/24-25 PLOT NO.7, OPP. BHARVYAKHAR COMPLEX, NEAR BHARVAD NAKA, DHULE, MAHARASHTRA, 425405	19-Oct-2022
21699000818620	RAJAN NUGA BHARADWAJ	FINCARE SMALL FINANCE BANK LTD: SHOP NO.3, MIDC AREA, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
21699000821258	ANIL, PRAKASH DESHMUKH	FINCARE SMALL FINANCE BANK LTD: SHOP NO.2, INDIRA HEIGHTS, GANGAPUR ROAD, NEAR PRANOD MAHARAJ GAROEN, NASK, MAHARASHTRA, 422002	19-Oct-2022
2169900084682	KALASH GANAPATHI MALI	FINCARE SMALL FINANCE BANK LTD: SHOP NO.34, PATANI COMMERCIAL, CHOPK, WASHI, MH, 440505	19-Oct-2022
21699000837178	MANUJI, JYOTESHKHAR VARSHAK	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900086557	RAJESH, GURAJAN AJAB	FINCARE SMALL FINANCE BANK LTD: SHOP NO.2, INDIRA HEIGHTS, GANGAPUR ROAD, NEAR PRANOD MAHARAJ GAROEN, NASK, MAHARASHTRA, 422002	19-Oct-2022
2169900086921	RAJESH, GURAJAN AJAB	FINCARE SMALL FINANCE BANK LTD: SHOP NO.34, PATANI COMMERCIAL, CHOPK, WASHI, MH, 440505	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19-Oct-2022
2169900089832	MOHAMMAD, HAFIZ	FINCARE SMALL FINANCE BANK LTD: 1ST FLOOR, GARDEN HEIGHTS, NEAR SHALINA LABORATORIES, JEJURI NIRA ROAD, VILLAGE JEJURI, TALUKA PURANDAR, DIST. PUNE - 421303, MAHARASHTRA, 411002	19

# Meet Alia Bhatt, the 'humanpreneur'

Actor says she invests in stories and people who will tell them

SHUBHRA TANDON  
New Delhi, October 12

ALIA BHATT ISN'T just picking up meaty roles on-screen; she has extended that skill and passion to her business-woman avatar as well. The actor, who has been an investor in different stage startups and businesses for almost five years now, says her strategy is simple: She needs a buy-in to the stories and people who are going to tell them. The numbers would follow.

"I invest in people, I am a storyteller, I feel if your story is good and told the right way the consumer, or the audience will buy. I invest in a story, and if the story is right the numbers will follow," Bhatta said in an interview to *FE*. So she doesn't put her money into a business that she doesn't fully understand.

Bhatt who admits that she is not a "business student" and "not an expert in finance", launched her own fashion label called Ed-a-Mamma for kids aged 4 to 14 years at the peak of the pandemic in October 2020.

She says she learns the rules of the business game by "observing people".

In terms of revenue, the sustainable kids wear brand, as it projects itself, has registered a 300% top-line growth in FY22 over FY21.

The range of kids wear has grown from 160 options at the time of launch to 1,800 options in the year 2022, seeing a multi-fold increase.

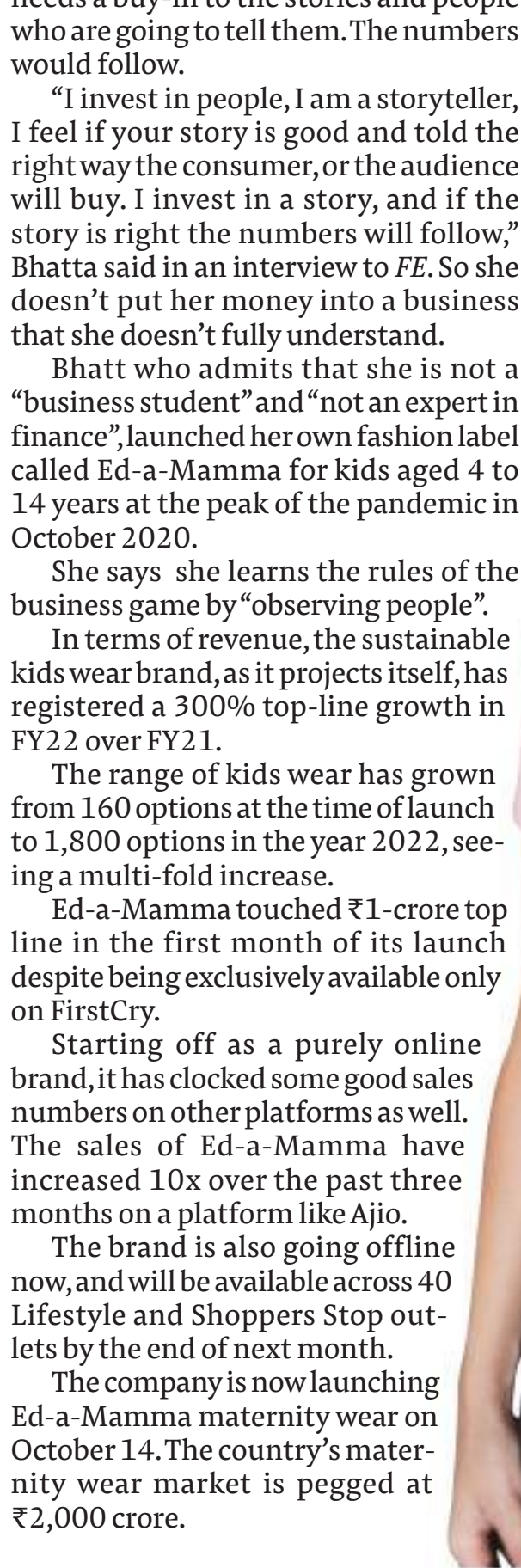
Ed-a-Mamma touched ₹1-crore top line in the first month of its launch despite being exclusively available only on FirstCry.

Starting off as a purely online brand, it has clocked some good sales numbers on other platforms as well. The sales of Ed-a-Mamma have increased 10x over the past three months on a platform like Ajio.

The brand is also going offline now, and will be available across 40 Lifestyle and Shoppers Stop outlets by the end of next month.

The company is now launching Ed-a-Mamma maternity wear on October 14. The country's maternity wear market is pegged at ₹2,000 crore.

I invest in people, I am a storyteller, I feel if your story is good and told the right way the consumer, or the audience will buy. I invest in a story, and if the story is right the numbers will follow.



Apart from Ed-a-Mamma, which is her own venture, Bhatt is currently invested in a start-up called phool.co, which is into recycling floral waste that goes into waterbodies, the beauty-tech platform Nykaa and a personal styling platform called Style Cracker.

Defining her investment philosophy, Bhatt says that while understanding the health of the business is required, she "needs to understand the company philosophy and ensure it aligns with my vision".

And no short-term way of looking into things: "When I invest in a business, I am not looking for quick short term results," she said.

Bhatt, who has done financial investments and not restricted herself into putting only sweat equity said, that while there is a return expectation like any business, she understands that there will be "risks" at whatever stage the investment is made.

"Any business, whether it is a firm-making business, or investing in a brand or a start-up, or a tech idea, there is a risk involved. Even when you come in as an early stage investor, and genuinely investing in an idea, there is a risk. When you come as a late stage investor in a company where everything is put together, numbers are in place and business is doing really well, there is risk there as well, because you never know. That's just the nature of a business or market which is unpredictable," Bhatt said.

It is the same belief that seems to be guiding her current investment strategies as well, when start-ups are talking about funding winter and valuations are moving south.

"One of the things I believe is that whether it is your investments, or your belief, or your system, or your brand, or your company, it needs to stand the test of time," Bhatt said.

The actor also highlighted that the dips being seen across industries and businesses is "just levelling down post pandemic and lockdown", and it will take sometime for the system to recover from this.

Bhatt said that while she is not worried as an investor at present, her way of dealing with the slowdown in the start-up space, if it so starts concerning her, would be to stop investing.

## GOVT PUSH TO DEFAULT-WARY BANKS

# Education loan: Guarantee cap may be hiked to ₹10L

Complaints of delays in sanction and rejection of loan applications

MIHIR MISHRA  
New Delhi, October 12

THE CENTRE IS likely to increase the guarantee limit for education loans from ₹7.5 lakh to ₹10 lakh — a move that comes in the backdrop of a Government-led push for public sector banks (PSBs) to increase disbursements amid complaints of delays in sanction and rejection of loan applications.

Currently, education loans up to ₹7.5 lakh are backed by a credit guarantee fund, which means that banks do not seek any collateral for loans up to the guaranteed amount.

The *Indian Express* has learnt that the department of financial services in the finance ministry has initiated consultations with the ministry of education on hiking the guarantee limit by 33%. Such a move would bring the limit on par with the overall cover in some regions, such as

### THE GREAT LEARNING CURVE

Education loans up to ₹7.5 lakh are backed by a credit guarantee fund

In this case, banks do not seek any collateral for loans up to guaranteed amount

Delhi and West Bengal, where state government schemes offer additional cover to increase the total guarantee to ₹10 lakh.

The *Indian Express* had reported on September 1 that with PSBs wary of disbursing low-value education loans citing an increase in defaults, the government had asked them to ramp up disbursement, pointing to multiple complaints of

"delays" in sanctions and denial of loans on "flimsy grounds".

An increase in the guarantee limit is expected to nudge banks to overcome any reluctance in lending amid a surge in low-value education loans turning into Non-Performing Assets (NPAs).

According to the procedure,

a borrower of collateral-free loans — currently up to ₹7.5 lakh — has to pay a nominal fee for insurance of the loan. This fee could be increased marginally to fund an increase in the loan limit, sources indicated.

The finance ministry spokesperson and DFS secretary Sanjay Malhotra did not respond to emails and a message sent by *The Indian Express* seeking comment on the proposed move.

The *Indian Express* had earlier reported that banks had slowed lending on education loans leading to complaints from multiple quarters, including "VIP references". This had led to the DFS calling a meeting of all the 12 government-owned banks on August 25 to discuss education loan disbursement targets.

### EAST COAST RAILWAY

Tender Notice No. ETC/CON/IBBS/2022/104, Dated: 30.09.2022

Name of Work: REQUEST FOR PROPOSAL (RFP) FOR APPOINTMENT OF AUTHORITY ENGINEER FOR PROVIDING PROJECT MANAGEMENT SERVICES FOR MAJOR UPGRADEATION OF CUTTACK RAILWAY STATION OF KHURDA ROAD DIVISION OF EAST COAST RAILWAY.

Approx Cost of the work: ₹387.64 lakhs, EMD: ₹47,000/-, Completion Period of the work: 24 (Twenty Four) Months.

Tender Closing Date & Time: 31.10.2022, 12:00 hrs.

No manual offers sent by Post/Courier/Fax or in person shall be accepted against such e-Tenders even if these are submitted on firm's letter head and received in time. All such manual offers shall be rejected summarily without any consideration.

Complete information including e-tender documents of the above e-Tenders is available in website <http://www.ireps.gov.in>

Note: The prospective bidders are advised to visit the website fifteen days before the date of closing of tender to note any Change/Corrigenda issued for this tender. The changes/Corrigenda issued for the tender. The bidders/bidders must have Class-III Digital Signature Certificate and must be registered on IREPS portal. Only registered tenderer/bidder can participate on e-tendering.

The bidders/bidders should read all instructions to the bidders carefully and ensure compliance of all instructions.

Chief Administrative Officer (Con)  
PR-123/CF/22-23 Shubaneswar

### S. E. RAILWAY - TENDER

Tender Notice No.: PCMM/GENL/2022/10, Dated: 12.10.2022. The Principal Chief Materials Manager, South Eastern Railway, Hd. Qrs. Office (5th Floor), New Administrative Building, 11, Garden Reach Road, Kolkata-700043 for and on behalf of the President of India invites open e-tenders which have been uploaded on website [www.ireps.gov.in](http://www.ireps.gov.in) as follows. All the tenders will be closed at 14:00 hrs.

Tender No.: 65225026. Due Date: 04.11.2022. Brief Description: Installation and Commissioning of Real Time Viewing System (RTVS). Quantity: 01 No. EMD required or not, if yes please mention the amount: ₹ 69,620. Interested Tenderers may visit website [www.ireps.gov.in](http://www.ireps.gov.in) for full details/description/specification of the tenders and submit their bids online. In no case manual tenders for these items will be accepted. NB: Prospective Bidders may regularly visit [www.ireps.gov.in](http://www.ireps.gov.in) to participate in all other tenders. (PR-680)

### PHOENIX ARC PRIVATE LIMITED

CIN: U67190MH2007PTC168303  
Regd. Office: Dani Corporate Park, 5th Floor, 15B, C.S.T. Road, Kalina, Santacruz (E), Mumbai - 400 098. Tel: 022-68492450.  
Fax: 022-6741 2313, Email: [info@phoenixarc.co.in](mailto:info@phoenixarc.co.in), Website: [www.phoenixarc.co.in](http://www.phoenixarc.co.in)

### POSSESSION NOTICE (For Immovable property) Appendix - IV [ Rule 8 (1) ]

Whereas, the undersigned being the Authorized Officer of Phoenix ARC Private Limited acting in its capacity as Trustee of Phoenix Trust-FY 11-1 Scheme K (hereinafter referred to as "Phoenix") under the Security and Reconstruction of Financial Assets & Enforcement of Security Interest Act, 2002 (said Act) and in exercise of powers conferred under Section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 (said Rules) issued a Demand Notice dated 2nd February, 2022 calling upon M/s Sunil Solvent Extraction Private Limited, M/s Suresh Trading Company, Mr. Arun Agarwal, Mr. Suresh Kumar Agarwal, M/s Neelam Agarwal, (Late) Mr. Ramal Agarwal (Through its Legal Heirs), Mr. Saurav Kumar Agarwal and Ms. Shankari Devi hereinafter referred to as "Borrowers" to repay the amount mentioned in the notice being Rs. 93,95,502/- (Rupees Ninety Three Lakhs Ninety Five Thousand Five Hundred and Two Only) as on 31.01.2022 along with future interest, cost, charges and other expenses from 01.02.2022 till payment/realization within 60 days from the date of receipt of the said notice.

The Borrowers having failed to repay the amount, notice is hereby given to the Borrowers in particular and the public in general that the undersigned being the Authorized Officer of Phoenix has taken symbolic possession of the mortgaged property described herein below in Schedule in exercise of powers conferred on him under sub-section (4) of the section 13 of the said Act read with rules 8 & 9 of the Security Interest Enforcement Rules, 2002 on 11th October, 2022.

The Borrowers in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Phoenix acting in its capacity as Trustee of Phoenix Trust FY 11-1 for an amount of Rs. 93,95,502/- (Rupees Ninety Three Lakhs Ninety Five Thousand Five Hundred and Two Only) as on 31.01.2022 along with future interest, cost, charges and other expenses from 01.02.2022 till payment/realization.

Schedule-Details of Secured Assets

- Flat No. 609, 6th Floor, Magnum Towers, Plot No.357 of Sr. No. 41 (part), Four Bungalows, Oshiwara, Versova, Andheri (W), Mumbai measuring 420 sq. ft. builtup area.
- Flat No. 610, 6th Floor, Magnum Towers, Plot No.357 of Sr. No. 41 (part), Four Bungalows, Oshiwara, Versova, Andheri (W), Mumbai measuring 530 sq. ft. builtup area.

Date: 11-10-2022 Authorized Officer  
Place: Mumbai Phoenix ARC Private Limited(Trustee of Phoenix Trust-FY 11-1)

### FORM A PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

### FOR THE ATTENTION OF THE CREDITORS OF KALRA OVERSEAS & PRECISION ENGINEERING LIMITED

#### RELEVANT PARTICULARS

Sr.	Particulars	Details
1.	Name of Corporate Debtor	KALRA OVERSEAS & PRECISION ENGINEERING LIMITED
2.	Date of incorporation of Corporate Debtor	18-12-1998
3.	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies - Pune
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U28112PN1998PLC013147
5.	Address of the registered office and principal office (if any) of Corporate Debtor	Office No.411412, City Point, Street No. 17, Boat Club Road, Pune, Maharashtra 411001 India.
6.	Insolvency commencement date in respect of Corporate Debtor	10-10-2022 (order received on 11-10-2022)
7.	Estimated date of closure of insolvency resolution process	08-04-2023 (180 days from the date of commencement of CIRP, i.e., 10-10-2022)
8.	Name and Registration number of the insolvency professional acting as Interim Resolution Professional	Gajesh Labhchand Jain IBBI Regn No.: IBBI/PA-001/IP-P-01697/2019-2020/12588
9.	Address & email of the interim resolution professional, as registered with the board	501, Clifton Society, Shaanti Nagar, Raviv Oberoi Marg, Andheri West, Mumbai -400053 Email: <a href="mailto:gajeshjain@gmail.com">gajeshjain@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	C-602, Remi Siz Court, Off Veera Desai Road, Azad Nagar, Andheri West, Mumbai -400053. Email: <a href="mailto:corp.kalraoverseas@gmail.com">corp.kalraoverseas@gmail.com</a>
11.	Last date for submission of claims	24-10-2022 (14 days from the appointment of Interim Resolution Professional i.e., from 10-10-2022)
12.	Classes of creditors, if any, under clause (b) of sub-section (1) of section 21, ascertained by the Interim Resolution Professional	Not Applicable
13.	Names of insolvency professionals identified to act as authorized representative of creditors in a class (three names for each class)	Not Applicable
14.	Relevant forms available at: (b) Details of authorized representatives are available at:	(a) Web link: The relevant form for the submission of the claims can be downloaded from: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> (b) Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Kalra Overseas & Precision Engineering Limited on 10-10-2022.

The creditors of Kalra Overseas & Precision Engineering Limited, are hereby called upon to submit their claims with proof on or before 24-10-2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in form, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class Nil. In Form CA.

Submission of false or misleading proof of claim shall attract penalties. Sd/-  
Gajesh Labhchand Jain  
Interim Resolution Professional  
Date: 12.10.2022  
Place: Mumbai IBBI Regn No.: IBBI/PA-001/IP-P-01697/2019-2020/12588

### केनरा बैंक Canara Bank

(A GOVERNMENT OF INDIA UNDERTAKING)  
ARM-II BRANCH, MUMBAI: 3rd Floor, Canara Bank Building, Adi Marban Street, Ballard Estate, Mumbai - 400 001. \*Tel.: 022-22651128/29, \*Email: [cb6289@canarabank.com](mailto:cb6289@canarabank.com)

### SALE NOTICE

E-Auction Sale Notice for Sale of Immovable Properties under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to Rule 6 (6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the borrower(s) and Guarantor(s) that the below described Immovable Properties Mortgaged/ charged to the Secured Creditor, the Symbolic Possession of which has been taken by the Authorized Officer of Canara Bank, will be sold on "As is where is", "As is what is" basis on 29.10.2022 for recovery of Rs.18,48,60,757.16 (as on 30.06.2022 plus further interest and charges thereon) being dues to Canara Bank ARM II Mumbai Branch from M/s. SPIRO LIFECARE PRIVATE LIMITED, B-208/209, Classic Centre, Plot No. 26, Mahal Industrial Estate, Off Mahakali Caves Road, Andheri (E), Mumbai - 400093, represented by its Directors/ Guarantor Mr. Sanjeev Anant Gupte, Mr. Rajesh Shripad Ghangurde, Mr. Vinod Anant Dalil and Mr. Hitesh Parmanand Arsan:

Description of the Property	Reserve Price	Earnest Money Deposit
All part and parcel of Land and Building measuring 12000 Sq. Mt. built up area, of 3132.73 Sq. Mt. at Plot No. F- 1/2, MIDC Jejuri, Adjacent Jejuri Industrial Area, Near Shalina Laboratories, Jejuri Nira Road, Village Jejuri, Taluka Purandar, Dist. Pune - 421303.	Rs. 11,15,00,000/-	Rs. 1,11,50,000/-

Maharashtra along with plant and machineries installed therein in the name of M/s. Spiro Lifecare Pvt. Ltd.

The Earnest Money Deposit shall be deposited on or before 28.10.2022 upto 5.00 p.m. Details of EMD and other documents to be submitted to service provider on or before 28.10.2022 upto 5.00 pm. Date up to which documents can be deposited with Bank is 28.10.2022 upto 5.00 pm.

Date of inspection of properties with prior appointment with Authorized Officer is 25.09.2022. For detailed terms and conditions of the sale, please refer the link "E-Auction" provided in Canara Bank's website ([www.canarabank.com](http://www.canarabank.com)) or may contact Mr. Paritosh Kumar, Chief Manager, Canara Bank, ARM II Branch, Mumbai (Ph. No. 022 22651128/29) Mob. No. 882832897) or Mr. Smi, Jaiswal, Manager, (Mob. No. 7223002272) Email: [cb6289@canarabank.com](mailto:cb6289@canarabank.com) during office hours on any working day or the service provider M/s. C1 India Pvt. Ltd., Udyog Vihar, Phase - 2, Golf Petrolchem Building, Building No. 301, Gurgaon, Haryana, Pin-122015, Mr. Hareesh Gowda Mob. No. 9594957555 (Contact No. +911244302020, 21/12/23/24, support@bankeuctions.com, hareesh.gowda@c1india.com).

Date : 12.10.2022  
Place : Mumbai Authorized Officer  
Canara Bank, ARM-II Branch

### FORM B PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

### FOR THE ATTENTION OF THE STAKEHOLDERS OF PANACHE EXPORTS PVT. LTD.

Sr.	Particulars	Details
1.	Name of Corporate Debtor	Panache Exports Pvt. Ltd.
2.	Date of incorporation of Corporate Debtor	November 27, 1991
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate Debtor	U51900MH1991PTC064179
5.	Address of the registered office and principal office (if any) of Corporate Debtor	501-A, Parvathi Ind Estate, New Sunil Com, Lower Parel, Mumbai - 400013
6.	Date of closure of Insolvency Resolution Process	September 22, 2022
7.	Liquidation commencement date of Corporate Debtor	September 23, 2022 (Order received on October 12, 2022)
8.	Name and Registration number of the Insolvency Professional acting as liquidator	Name: Mr. Ajit Gyanchand Jain Registration No.: IBBI/PA-001/IP-P-00368/2017-2018/10625
9.	Address and E-mail of the Liquidator, as registered with the Board	Address: 204, Wallstreet-1, Near Gujrat College, Ellisbridge, Ahmedabad, Gujrat- 380 006. Email Id: <a href="mailto:ajit@vncan.com">ajit@vncan.com</a>
10.	Address and E-mail to be used for correspondence with the Liquidator	Address: 204, Wallstreet-1, Near Gujrat College, Ellisbridge, Ahmedabad, Gujrat- 380 006. Email Id: <a href="mailto:liquidation.panacheexports@rip.co.in">liquidation.panacheexports@rip.co.in</a>
11.	Last date for submission of claims	November 11, 2022.

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of Panache Exports Pvt. Ltd. on September 23, 2022. However, the Copy of the order dated September 23, 2022 was received on October 12, 2022.

The stakeholders of Panache Exports Pvt. Ltd. are hereby called upon to submit their claims with proof on or before November 11, 2022 to the liquidator at the address mentioned against item No. 10.

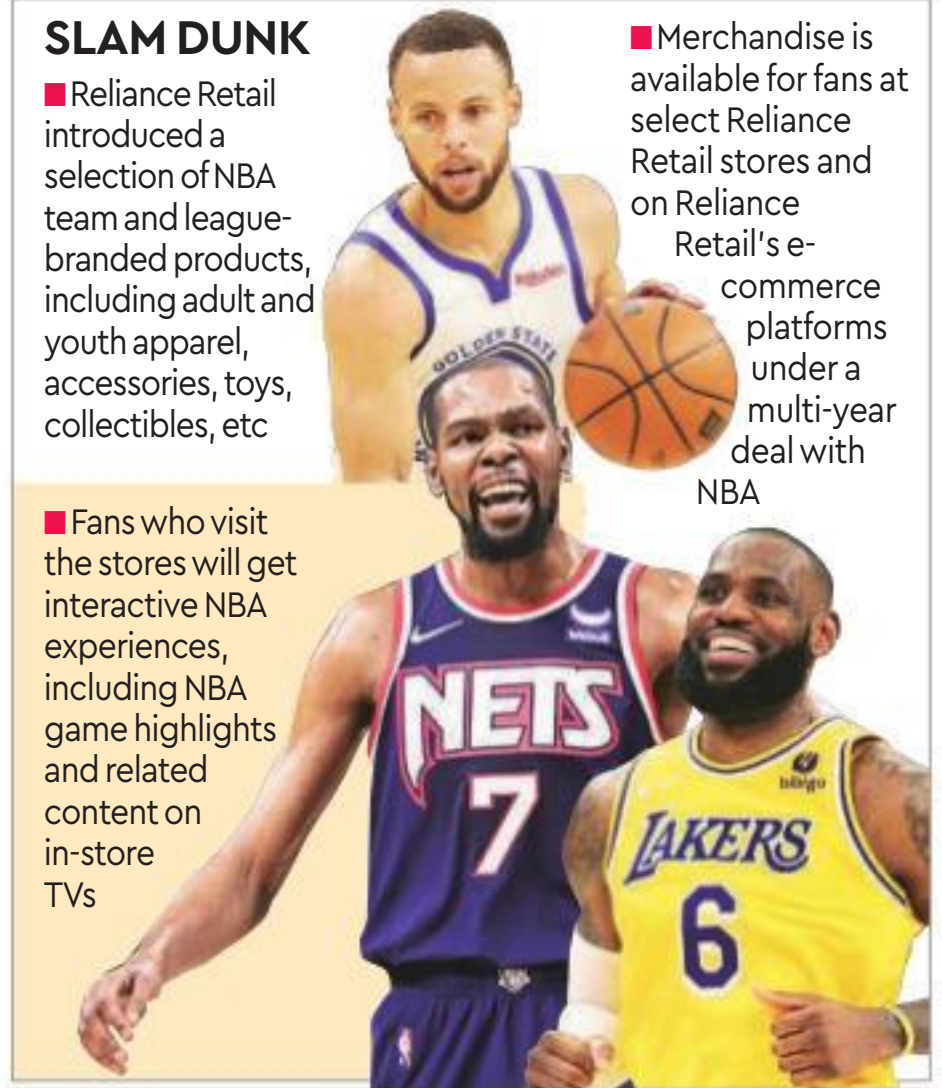
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in form, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Ajit Gyanchand Jain  
Liquidator of Panache Exports Private Limited  
Date: October 13, 2022  
Place: Mumbai Reg No.: IBBI/PA-001/IP-P-00368/2017-2018/10625

# Fans can now buy NBA merchandise from Reliance Retail stores



SLAM DUNK

Merchandise is available for fans at select Reliance Retail stores and on Reliance Retail's e-commerce platforms under a multi-year deal with NBA

Fans who visit the stores will get interactive NBA experiences, including NBA game highlights and related content on in-store TVs

FE BUREAU  
Mumbai, October 12

RELiance RETAIL AND The National Basketball Association (NBA) have announced a multi-year collaboration to launch the latter's merchandise in India.

As part of the collaboration, Reliance Retail, a subsidiary of Reliance Retail Ventures (RRVL), introduced a selection of NBA team and league-branded products, including adult and youth apparel, accessories, back-to-school supplies, toys, collectibles and more, to fans in India.

In addition, Reliance Retail will provide fans and customers who visit the stores with interactive NBA experiences, including sweepstakes, Reliance Foundation Jr. NBA activations, NBA game highlights and related content on in-store TVs and more, the company said in a press release.

The new merchandise is available for fans at select Reliance Retail stores across the country and on Reliance Retail's e-commerce platforms.

NBA has a longstanding relationship with Reliance which includes the Reliance Foundation Junior NBA programme — a school-based youth basketball programme since 2013, multi-year broadcast and streaming agreements with Viacom18 and Reliance Jio, and a collaboration with the Lakmé Fashion Week that offered fashion designers from across India the opportunity to create exclusive NBA capsule collections.

"The NBA is one of the most followed sports leagues globally and Reliance Retail is excited to offer an extensive range of merchandise to NBA fans in India," said Reliance Retail president & CEO (fashion and lifestyle) Akhilesh Prasad. "Our goal is to ensure that Reliance Retail stores are the go-to destination for NBA fans across the country."

At the 45th annual general meeting of Reliance Industries held in August, chairman Mukesh Ambani had said that he is hopeful that Reliance Retail would become largest segment within the group.

### Form No. INC-26

(Pursuant to Rule 30 of the Companies (Incorporation) Rules, 2014)

Advertisement to be published in the newspaper for change of registered office of the Company from one state to another

### BEFORE THE CENTRAL GOVERNMENT (REGIONAL DIRECTOR, WESTERN REGION) in the matter of the Companies Act, 2013, Section 13(4) of the Companies Act, 2013 and Rule 30(5) (A) of the Companies (Incorporation) Rules, 2014

AND

In the matter of YLM TUBE SOLUTIONS AND SERVICE PRIVATE LIMITED having its registered office at "604, Jogani Complex, Manpada Road, Off. CST Road, Santacruz (East) Mumbai Mumbai City MH 400098" APPLICANT COMPANY

Notice is hereby given to the General Public that the Company proposes to make application to the Central Government, power delegated to Regional Director under Section 13 of the Companies Act, 2013 seeking confirmation of alteration of the Memorandum of Association of the Company in terms of the Special Resolution passed at the Extra Ordinary General Meeting held on 1st April 2022 to enable the Company to change its Registered Office from "State of Maharashtra" to the "State of Haryana"

Any person whose interest is likely to be affected by the proposed change of the Registered Office of the Company may deliver either on the MCA-21 portal ([www.mca.gov.in](http://www.mca.gov.in)) by filing investor complaint form or cause to be delivered or send by registered post his/her objections supported by an affidavit stating the nature of his/her interest and grounds of opposition to the Regional Director, Western Region at the address - Everest 5th Floor, 100 Marine Drive, Mumbai - 400002 within fourteen days from the date of publication of this notice with a copy to the Applicant Company at its Registered Office at the address mentioned below:

"604, Jogani Complex, Manpada Road, Off. CST Road, Santacruz (East) Mumbai Mumbai City MH 400098"

For and on behalf of  
YLM TUBE SOLUTIONS AND SERVICE PRIVATE LIMITED  
Sd/-  
Atma Prakash  
DIRECTOR  
DIN - 05904489

DATE : 13.10.2022  
PLACE : Mumbai

### fincare

Registered Office: 301-306, 3rd Floor, ABHJEET-V, Opp. Mayor's Bungalow, Law Garden Road, Mithakhali, Ahmedabad - 380006, Gujarat. [www.fincarebank.com](http://www.fincarebank.com)

### LOAN AGAINST GOLD - NOTICE ON "AS IS WHERE IS" BASIS

The below mentioned borrower/s have been issued notices to pay their outstanding amounts towards the loan against gold facilities availed from Fincare Small Finance Bank Ltd ("Bank"). Since the borrower/s has/have failed to repay his/her/their dues, we are constrained to conduct an auction of pledged gold items/articles as per below schedule.

Loan Account no	Name of the borrower	Auction Venue	Auction Date
2169500077435	SHELEN SHAR TELI	FINCARE SMALL FINANCE BANK LTD. GROUND FLOOR, 15/10/2A-15, PLOT NO. 3/2, BHARATI NATH COMPLEX, NEAR KARNIKWAD NAKA, DHULE, MAHARASHTRA, 425405	19-Oct-2022
2169500073563	RAJIA ROSH BISHNOI	FINCARE SMALL FINANCE BANK LTD. GROUND FLOOR, 15/10/2A-15, PLOT NO. 3/2, BHARATI NATH COMPLEX, NEAR KARNIKWAD NAKA, DHULE, MAHARASHTRA, 425405	19-Oct-2022
2169500072568	ANIL PRAKASH DESHMUKH	FINCARE SMALL FINANCE BANK LTD. SHOP NO.2, MIDVAHA COMPLEX, BADINARA ROAD, RAJAPUR POLICE STATION, ANHAWATI, MAHARASHTRA, 444001	19-Oct-2022
2169500074462	KALRA SACHIN RAJESH MALI	FINCARE SMALL FINANCE BANK LTD. SHOP NO. 2, MIDVAHA COMPLEX, BADINARA ROAD, RAJAPUR POLICE STATION, ANHAWATI, MAHARASHTRA, 444001	19-Oct-2022
2169500071178	MARUJ JAGANNATH BAVLA	FINCARE SMALL FINANCE BANK LTD. SHOP NO. 2, MIDVAHA COMPLEX, BADINARA ROAD, RAJAPUR POLICE STATION, ANHAWATI, MAHARASHTRA, 444001	19-Oct-2022
2169500070348	MR. DIVYANSHU VARSHADE	FINCARE SMALL FINANCE BANK LTD. SHOP NO. 2, MIDVAHA COMPLEX, BADINARA ROAD, RAJAPUR POLICE STATION, ANHAWATI, MAHARASHTRA, 444001	19-Oct-2022
2169500070957			

